

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: District and Session Judge  
Before: Sri Shashi Bhushan Prasad Singh  
Dated 17-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/1254/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 17-01-2022
2	Anticipatory Bail/1255/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 17-01-2022
3	NDPS. S. CASE/113/2017	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :03-03-2022
4	NDPS. S. CASE/5/2021	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :31-01-2022
5	NDPS. S. CASE/2/2021	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :04-03-2022
6	TITLE APPEAL/46/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
7	M.A.C.T Case/31/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
8	SESSION CASE/244/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
9	TITLE APPEAL/49/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
10	TITLE APPEAL/51/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
11	TITLE APPEAL/7/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
12	Cr. Revision/54/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
13	Cr. Revision/52/2020	Order Passed: Stage :Awaiting for L. C. R. Sub Satge :----	Next Date of Hearing :03-03-2022
14	Cr. Revision/17/2021	Order Passed: Stage :Awaiting for L. C. R. Sub Satge :----	Next Date of Hearing :03-03-2022
15	NDPS. S. CASE/4/2015	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :10-02-2022
16	TITLE APPEAL/34/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :27-01-2022
17	TITLE APPEAL/27/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
18	Cr. Revision/109/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
19	Cr. Revision/5/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
20	Criminal Miscellaneous/24/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
21	Anticipatory Bail/551/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
22	Anticipatory Bail/650/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
23	Anticipatory Bail/920/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
24	Anticipatory Bail/1221/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Anticipatory Bail/1258/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
26	Anticipatory Bail/1295/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-01-2022
27	Regular Bail/872/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-01-2022
28	Anticipatory Bail/1296/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
29	Anticipatory Bail/1364/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
30	Anticipatory Bail/1365/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
31	Anticipatory Bail/1392/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
32	Anticipatory Bail/1400/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
33	Anticipatory Bail/1401/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
34	Anticipatory Bail/1402/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
35	Anticipatory Bail/1403/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
36	Anticipatory Bail/1404/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
37	Anticipatory Bail/1405/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
38	Regular Bail/956/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-01-2022
39	Regular Bail/957/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-01-2022
40	Regular Bail/2/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
41	Regular Bail/3/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
42	Regular Bail/4/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
43	Regular Bail/5/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
44	Regular Bail/6/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
45	Regular Bail/7/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
46	Regular Bail/8/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
47	Regular Bail/9/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
48	Anticipatory Bail/59/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022

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S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
49	Anticipatory Bail/60/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
50	Anticipatory Bail/61/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
51	Regular Bail/30/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
52	Regular Bail/31/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
53	Regular Bail/32/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
54	Regular Bail/33/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
55	Regular Bail/34/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
56	Regular Bail/35/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
57	Criminal Mislaneous/4/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022
58	CRI. APPEAL/2/2020	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :03-03-2022
59	M.A.C.T Case/40/2020	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :02-03-2022
60	M.A.C.T Case/57/2019	Order Passed: Stage :W.S Sub Satge :----	Next Date of Hearing :03-03-2022
61	SESSION CASE/67/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
62	SESSION CASE/330/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
63	NDPS. S. CASE/8/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
64	SESSION CASE/335/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-01-2022
65	SESSION CASE/57/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
66	SESSION CASE/115/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
67	SESSION CASE/127/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-01-2022
68	SESSION CASE/142/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
69	SESSION CASE/220/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-01-2022
70	SESSION CASE/236/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :31-01-2022
71	SESSION CASE/267/2019	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :03-03-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
72	SESSION CASE/158/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :03-03-2022
73	SESSION CASE/12/2022	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :03-03-2022
74	SESSION CASE/373/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :03-03-2022
75	TITLE APPEAL/4/2020	Order Passed: Stage :REPLY/SAY Sub Satge :----	Next Date of Hearing :03-03-2022
76	M.A.C.T Case/36/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :02-02-2022
77	Cr. Revision/93/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :28-01-2022
78	Cr. Revision/94/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :28-01-2022
79	M.A.C.T Case/21/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :01-02-2022
80	Cr. Revision/62/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :28-01-2022

<b>No. of Cases Heard</b>	<b>80</b>
<b>No. of Cases listed</b>	<b>80</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>2</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**